

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. 2492
TO BE ANSWERED ON 10TH DECEMBER, 2024**

Bull Trawling and LED Fishing

2492. Shri Captain Viriato Fernandes:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is aware that fishing boats from Malpe are entering Goan waters and fishing illegally and if so, the details thereof;
- (b) the details of action has been taken against fishing boats from one State illegally fishing in the waters of other States;
- (c) whether the Government is aware that bull trawling and LED fishing is destroying the marine ecosystem and is one of the cause of decrease in fish catch and if so, the details thereof;
- (d) the details for action taken or reports of action taken against trend of bull trawling and LED fishing in Indian territorial waters; and
- (e) whether the Government is aware of Chinese fishing trawlers fishing in Indian waters, and if so, the details thereof?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) and (b): Yes, Sir. As per the information received from Government of Karnataka, the incidences of fishing boats from Karnataka State have been reported by Government of Goa to have entered the territorial waters of Goa State for fishing illegally. The Government of Goa has taken action and filed 10 cases against fishing boats from other states illegally fishing in the waters of States of Goa and has imposed fine of Rs. 14,80,976 during 2022-2024.

(c) and (d): The Government of India has prohibited the harmful fishing methods such as bull or pair trawling and use of artificial lights or LED lights for fishing in the Indian Exclusive Economic Zone (EEZ) to prevent unsustainable fishing practice which may harm the marine ecosystem. All the maritime States/UTs have also been advised to take necessary steps to prevent pair or bull trawling and use of LED light for fishing within and beyond the territorial waters. The maritime States/UTs have also been advised to issue necessary Government Orders (GOs) prohibiting destructive fishing methods including pair/bull trawling, use artificial lights/ LED lights for fishing within their territorial waters, (ii) temporarily suspend the registration/license of fishing vessel(s) violating the GOs, (iii) cancel the registration/license of such fishing vessel(s) on repeated violations, and (iv) inform Coast Guard & other marine enforcement agencies about such violators, with directions to prevent operation of those fishing vessels.

(e): There is no such report of Chinese fishing trawlers fishing inside the Indian waters.